

SHRI H. R. GOKHALE: It has not been removed. It has not come because there are other urgent items.

All India Judicial Service

*286. **SHRI RAJDEO SINGH:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have decided to constitute an All India Judicial Service; and

(b) if so, what steps Government propose to take in this direction?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) Not yet, Sir.

(b) Does not arise.

SHRI RAJDEO SINGH: The answer to the first part of my question, namely, 'Not yet, Sir', indicates that the proposal is there in the cooking stage. If so, may I know when we can expect its materialisation?

SHRI H. R. GOKHALE: First of all, the question of making the necessary provision in the Constitution for this purpose will be discussed by the House when the Constitution Amendment comes for consideration. If that provision is carried in Parliament, then, of course, the necessary further steps for the constitution of All India Judicial Service will be taken.

SHRI M. RAM GOPAL REDDY: Already the Minister has taken steps to transfer judges from one place to another. Then what is the difficulty in introducing the All India Judicial Service for judicial officers?

SHRI H. R. GOKHALE: I did not say that there was any difficulty.

Pesticide Formulating Units

*287. **SHRI N. E. HORO:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal under consideration to locate new pesticide formulating units especially in potential areas of consumption and in backward areas; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI G. P. MAJHI):

(a) and (b). As there is excessive installed capacity for pesticidal formulation, the present Government policy is not to allow additional formulation capacity unless supported by a time bound programme for manufacture of technical pesticides.

The question of relaxing this policy in favour of backward areas and State public undertakings will receive Government's attention at appropriate time.

SHRI N. E. HORO: It is a well-known fact that pesticides are not easily available and in adequate quantities in areas where there is a huge consumption of the same and also in backward areas. Is it not a fact that it is not due to excess capacity as the Minister has said, but because some of the firms which are producing pesticides have monopoly interests, they are not willing for the opening up of new units in these areas? Pesticides should be made available to the backward areas and also to the areas where there is a large consumption of the same. I would like to know whether, in view of this, Government will reconsider its policy and arrange to open new units in such areas for the benefit of the consumers, for the benefit of the agriculturists. Let Government not consider this only from the point of view of producers;

they should consider it from the point of view of benefits for the agriculturists.

THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI P. C. SETHI): For the consumption of pesticides it is not possible to have formulations made out in each and every State because it depends upon most of the private parties and the locations are decided mostly by them. But it has been our policy to make pesticides available in each and every State to the extent necessary and in terms of their requirements.

SHRI N. E. HORO: I would like to know whether they will reconsider the question of encouraging a public sector undertaking towards manufacturing pesticides. Will they reconsider?

SHRI P. C. SETHI: Consideration and reconsideration is always our policy... (Interruptions).

श्री भगत राम मनहर : कीट नाशक दवाओं की सब से ज्यादा खपत उन क्षेत्रों में होती है जहाँ धान की पैदावार होती है। जो बैकवर्ड एरियाज़ हैं वहाँ इस उद्योग को स्थापित करने के लिए क्या प्राथमिकता दी जाएगी? बस्तर मध्य प्रदेश, उड़ीसा और झारखंड प्रदेश के बीच में पड़ता है। वहाँ इस इंडस्ट्री के डाले जाने की तथा इसके द्वारा उत्पादित कीट-नाशक दवाइयों के खपत की बहुत ज्यादा सम्भावना है। मैं जानना चाहता हूँ कि क्या बस्तर में कीट-नाशक दवाइयों बनाने का कारखाना खोलने पर आप विचार करेंगे?

श्री पी० सी० सेठी : अवश्य करेंगे बशर्ते कि माननीय सदस्य कोई पार्टी ले जाएं।

DR. HENRY AUSTIN: I would like to know from the hon. Minister whether the Ministry is aware of the fact that pesticides have deleterious effects on birds. For instance, over three lakhs of ducks have died in my State and a large number of them in my constituency and the result of a study made on that shows that it was the pesticides that were responsible for the large-scale deaths of the bird.

So, formally when new pesticides are formulated or efforts made to start units for the formulation of pesticides, will the hon. Minister see or give necessary directions to officers to see that harmful effects, if any, of the pesticides are voided or are not there?

SHRI P. C. SETHI: There is already in force the Insecticides Act from 1969 and all insecticides are required to be approved under this Act by the Insecticides Board. Therefore, before any insecticide is used in the field, it has to get the clearance which is given after verifying as to its efficacy, toxicity and if it is in conformity with the specifications.

With regard to the instance he has cited where a large number of birds died, if the hon. Member gives me full details, I will certainly hold inquiries.

रियायती टिकट का लाभ

†288. श्री एम० एस० पुरती : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे में रियायती टिकट का लाभ प्राप्त करने वाली सस्थाओं के नाम क्या हैं :

(ख) क्या हाल ही में पहाड़ी क्षेत्रों के लोगों को भी राज्यों की राजधानियों में जाने हेतु कुछ रियायत दी गई है : और